



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ (JUDICIAL MEMBER)

APPLICATION NUMBER

PETITION NUMBER

: CP/653/(IB)/2017

NAME OF THE PETITIONER(S)

: EASTSUN TEXTILES MILLS

NAME OF THE RESPONDENT(S)

: BALU SPINNING MILLS PVT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Ambili Henon. Jak the pethani Athli 2. viologe Shanker Adu For Resp R. viologe

ORDER

Counsel for both the parties present. Counsel for the Corporate Debtor submitted that his client is ready to settle the dues of the Applicant and prayed for time. At request, time is enlarged. Put up on 19.02.2018 at 10.30 AM.

> (CH.MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)